Tea estates in cachar

9324. SHRI SUKHDEV PRASAD VERMA : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether it is a fact that number of tea estates in district cachar, Assam have been approaching the Central Government for the last two years or so far assistance and help of the Central Government in the matter of realisation of their sums and dues payable by State Governments in order that these may tone up financial stability;

(b) if so, the facts thereof alongwith the names of such tea estates;

(c) the total amount of outstanding dues payable to them by Central and State Governments and their agencies; and

(d) the steps taken to assist such tea estates in Cachar?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) :

(a) to (b). Information is being collected and will be laid on the Table of the House.

House built by Chairman of a public undertaking

9325. SHRI HUKAM CHAND KACHWAI :

SHRI MADAN LAL SHUKLA :

SHRI MADHAV PRASAD TRIPATHI :

DR. BIJOY MONDAL :

Will the Minister of FINANCE be pleased to state :

(a) whether the attention of the Government has been drawn to report published in the Economic Times dated 7th January, 1975 regarding house built by the Chairman of a Public Undertaking; and

(b) if so, has the Government investigated into the report and indentified the Chairman?

THE MINISTER OF FINANCE (SHRI H.M. PATEL) :

(a) and (b) Presumably the Hon. Member is referring to the old report containing excerpts from the inaugural address given by the former Chief vigilance Commissioner at the Institute of Secretariat Training & Management. In this no reference was made to any 'house built' by a Chairman of a Public Undertaking but only to the furnishings in the house of a Chief Executive of a Public Enterprise. This was gone into and appropriate action taken.

गुजरात सरकार के निर्यात निगम द्वारा मलेशिया की एक फर्म के साथ ठेके पर हस्ताक्षर किया जाना

9326. **श्री दया राम शाक्य :** क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात सरकार के निर्यात निगम ने मलयेशिया की एक फर्म के साथ 52 लाख रुपये का भुगतान लेने के बाद 10 हजार टन नारियल के तेल की सप्लाई के लिये एक ठेके पर हस्ताक्षर किये थे; और

(ख) यदि हां, तो इस मामले में की गई जांच का क्या परिणाम निकला ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) : (क) सरकार को ऐसी कोई जानकारी नहीं है ।

(ख) प्रश्न नहीं उठता ।

राजस्थान में जनता दुकानों का खोला जाना

9327. **श्री चतुर्भुज :** क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में उपभोक्ता वस्तुओं के वितरण हेतु इस वर्ष किन-किन गांवों में जनता दुकान खोली गई हैं/खोली जाती हैं;

(ख) इन दुकानों पर कौन-कौन सी उपभोक्ता वस्तुएं बेंची जाती हैं और किस-किस वस्तु का कितना कितना मूल्य है; और

(ग) ये दुकानें चलाने का कार्य किस अधिकारी को सौंपा गया है ?